

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

9. I.A. 1659/2024

IN

C.P. (IB)-560(MB)/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON **12.04.2023**

NAME OF THE PARTIES: Clearwater Capital Partners Singapore Fund IV
Pvt. Ltd.

VS

Rajesh Estates and Nirman Private Limited.

Appearance

For Applicant : Adv. Raina Birla

For Respondent/RP : Adv. Rishabh Chandra i/b Vaish Associates
along with Mr. Divyesh Desai RP in person

SECTION 7 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

I.A. 1659/2024

Ld. counsel appearing for the respondent seeks time to file reply. Let the same be done within one week after serving copy to the other side. List on **02.05.2024.**

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
---Rajeev---

Sd/-
LAKSHMI GURUNG
Member (Judicial)